

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No.120/KB/2014


Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st September 2017, 10.30 A.M

| | | | |
|---------------------|--|------------------------|---------------------|
| Name of the Company | Dhiraj Kumar Mantri -Versus- Lovely Tradecom Pvt.Ltd & Ors | | |
| Under Section | 397/398 | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

- 1) Sohail Haque, Adv.
- 2) K.R. Upadhyay, Adv.
- 3) Debajyoti Saha, Adv.

Petitioner


21/9/2017

(9)


S.No.36 – CP No.120/KB/2014, CA 206/2015, IA 39/2017 – Dhiraj
Kumar Mantri Vs. Lovely Tradecom Pvt. Ltd. & Ors.


ORDER

Ld. Counsels for the petitioner as also Ld. Counsels for the respondents are present.

Both sides prayed for time to file their written submissions. Prayer is allowed. They are directed to file their written submissions within 30 days.

Listed on 10th November 2017.


(Jinan K.R.)
Member (J)


(Vijai Pratap Singh)
Member (J)